

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/158(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	MANI TIRUMALA PROJECTS PRIVATE LIMITED VS CHOICE BOARDS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mr. Aditya Sarkar, Adv.]

Mr. Nirmalya Dasgupta, Adv.] For the Corporate Debtor
Ms. Pallavi Pain, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Petitioner present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **01.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.